

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS
LOK SABHA

UNSTARRED QUESTION NO. 3593

TO BE ANSWERED ON 16th MARCH, 2018/25TH PHALGUNA SAKA, 1939

Demonetized Currency Received as Donations

3593. SHRI M. RAJA MOHAN REDDY:

QUESTION

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that some religious temples including Tirupati under Shri Tirumala Tirupati Venkateshwara Temple, have crores of demonetized currency notes, received as donations;
- (b) if so, whether the Government proposes to take back such old notes and replace it with new ones; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI P. RADHAKRISHNAN)

(a) to (c) : The Tirumala Tirupati Devasthanamas (TTD) vide their letter dated December 23, 2016 and subsequent dates informed RBI that SBN offered in the Hundi by pilgrims had accumulated with them. Considering the Specified Bank Notes (Cessation of Liabilities) Ordinance, 2016 the temple authorities were advised by RBI that no further window of opportunity to exchange/deposit of banknotes could be offered. GoI on March 14, 2017 also informed RBI that no more relaxation was warranted in all such matters.
